

6

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.2/17	-	For hearing	Rule-7 of IB	Nysa Enterprises Pvt. Ltd.

SL. **NAME (IN CAPITAL)** **SIGNATURE**
NO. **& PHONE NUMBER** **REPRESENTATION TO WHOM**

1. **Praveen LC** **Petitioner** **Praveen Aiyar**
Aradhye
9632516869

Counsel for petitioner is present. Today he has filed one application. Registry is directed to check and put up. The counsel has again reported to the Tribunal that the Writ petition is still pending in the Hon'ble High Court and no stay order is so far obtained from the High Court.

List it on 10.11.2017.


MEMBER (J)


MEMBER (T)